

SPECIAL BENCH

ITEM NO.126

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.95/ALD/2023

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	YESHDREAMS INFOTECH PVT. LTD. V/S ROC, KANPUR.
UNDER SECTION	252 (3) OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Anil Kumar, PCS

: For the Petitioner

Sh. Gaurav Mahajan, Proxy for

: For the I.T. Deptt.

Sh. Krishna Agarwal, Sr. S.C.

ORDER

- 1. In this case, the reports on behalf of the Income Tax Department as well as the ROC has been filed.**
- 2. Let the matter be adjourned for further hearing before the Regular Bench on 8th August, 2024.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

18th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*